

**CUSTOMS, EXCISE & SERVICE TAX APPEL LATE TRIBUNAL
BANGALORE**

REGIONAL BENCH, COURT NO. 1

Service Tax Appeal No. 23536 of 2014

[Arising out of the Order in Original No. BLR-EXCUS-003-COM-07-14-15 dated 12.08.2014 passed by the Commissioner of Central Excise, Bangalore.]

Seventymm Services Pvt Ltd

No. 9, Shendge Avenue, 1st Floor, K Kamaraja Road,
Bangalore, Karnataka - 560042

.....Appellant

Versus

**Commissioner of Central Excise,
Bangalore - III**

C R Building, Queens Road,
Bangalore, Karnataka - 560001

.....Respondent

Appearance:

None appeared for the Appellant

Mr. P S Srinivas, Authorized Representative (AR) for the Respondent

CORAM:

HON'BLE MR. P.A. AUGUSTIAN, MEMBER (JUDICIAL)

HON'BLE MR. PULLELA NAGESWARA RAO, MEMBER (TECHNICAL)

FINAL ORDER NO. 20907 /2026

Date of Hearing: 17.07.2026

Date of Decision: 17.07.2026

PER: PULLELA NAGESWARA RAO

When the appeal came up for hearing, none present for the appellant. The matter had been listed on various occasions, 09.07.2025, 28.10.2025, 30.03.2026, and today (17.07.2026) on all these dates none present for the appellant. It seems that the appellant is not serious to prosecute the matter before this forum and consequently, the appeal is dismissed for non-prosecution.

(Order dictated and pronounced in open court)

**(P.A.AUGUSTIAN)
MEMBER (JUDICIAL)**

**(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)**